

Major Advocacy Programmes of CCI – Jan – March 2015

- Sh S. L. Bunker, Member, Shri R. N. Sahay, Advisor (Eco) and Shri Sukesh Mishra, Jt. Director (Law) had an interactive meeting on Competition Law and Public Procurement at Chennai on 12.01.15, where Senior Officers of the State Government of Tamil Nadu attended the meeting and discussions were held on competition concerns in public procurement.
- Chairperson delivered 95th ASSOCHAM Foundation Day Lecture on “Economy, State and Society in a Changing India” on 19th January, 2015.
- Shri Sukesh Mishra Jt. Director (Law) delivered lecture on Competition Law at the campus of the National Law University Odisha, Cuttack, on 24.1.15
- Chairperson participated in the National Conference for Newly Elevated High Court Judges organized by the National Judicial Academy, Bhopal from 24th to 25th January, 2015.
- Economic Division made non-technical annotated presentation before the Commission on (i) Price Discrimination, Excessive Pricing and Competition Law; (ii) use of Economic Tools to Detect Cartels; and (iii) Vertical Restraints and Competition Law and organised a lecture delivered by Prof. Rajat Kathuria Director and Chief Executive of India Council for Research on International Economic Relations, on “Competition issues in High Tech Industries” on 28.1.15.
- Ms Payal Malik, Advisor (Eco) attended panel discussion on Competition Law in India with a focus on abuse of dominance and mergers and acquisitions organized by IIMA on 30.1.15.
- Chairperson addressed the students of IIM, Lucknow, NOIDA Campus and made a Presentation on Overview of Competition Law on 6th February, 2015.
- Shri Sukesh Mishra, Director (Law) delivered a lecture on Competition Law at Hidayatullah National Law University, Raipur, on 13th February, 2015.
- The Eminent Persons Advisory Group meeting was conducted by Chairperson on 14th February, 2015.
- Chairperson addressed the Inaugural Sessions of Consumer Unity & Trust Society (CUTS)-ITEC Special Course on Competition Policy and Law NLU, Dwaraka, Delhi, on 16th February, 2015.
- Sh Sukesh Mishra, Director (Law) visited Varanasi on 26th February, 2015 to conduct a workshop on Competition Law for the Faculty Members and students at the campus of Faculty of law, Banaras Hindu University, in the Centenary year of the Univeristy.

- Ms Payal Malik, Advisor (Eco) delivered a Guest Lecture on Economics of Competition Law on 26.02.15 at Lady Shriram College for Women, University of Delhi, during the Dr. Saroj Gupta Memorial Scholarship event organised by the Department of Economics of the college.
- Sh S. L. Bunker, Member, Shri R.N. Shay, Advisor (Eco) visited Indian Institute of Management, Indore on 27th February, 2015 for holding a lecture with Presentation on “Overview of Competition Law”.
- Shri P. K. Singh, Advisor (Law) made a Presentation on Introduction of Competition Law with a focus on Anticompetitive Agreement in the event organized by Damodaram Sanjivayya National Law university, Visakhapatnam on 28th February, 2015.
- Dr. K. D. Singh, Dy. Director (Law) participated in the National Seminar at CUSAT, Cochin on 28th February, 2015 and delivered a Key Note Address on Protection of Consumer welfare in India: the Role of Competition law and Consumer Law.
- A full day workshop on ‘Public Procurement & Competition Law’ was organized on 9th March, 2015 with the support of the World Bank Group and was attended by senior officers of Central Government, State Governments & CPSUs.
- Shri Rakesh Kumar, Director(Eco) took a session on ‘Competition Issues in Procurement- Suggestions for Bidders’ to industry members in a workshop organized by Federation of Indian Export Organizations(FIEO) on 10th March, 2015 at New Delhi.
- Shri Sukesh Mishra, Director (Law) gave a presentation on competition law to Judges in Andhra Pradesh Judicial Academy, Hyderabad on 11th March, 2015 and participated in the interactive discussion.
- Dr. Bidhyadhar Majhi, Director (Eco) had conducted a session on competition law organized by Bombay Chamber of Commerce & Industry at Mumbai on 11th March, 2015.
- Dr. Satya Prakash, Adviser (Law) gave a presentation on competition law to Judges in Sikkim Judicial Academy, Hyderabad on 21st March, 2015 and participated in the interactive discussion.
- Shri Sukesh Mishra, Director(Law) conducted a workshop on competition law to vigilance executive and other functionaries of power Grid corporation of India Ltd. On 24th March, 2015 at Gurgaon.